## HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(Through Video Conferencing)

EMG -CM 58-A/2020 in EMG – WP (C) 51 -A/2020 EMG-CM 59-A/2020

Dr Waleed Tariq Karra

..... Petitioner(s)

Through: -

Mr M.S. Reshi, Advocate (On Video Conference from his residence in Srinagar)

V/s

Union Territory of JK & Ors.

..... Respondent(s)

Through: -

Mr B.A. Dar, Sr. AAG vice

Mr. Shah Aamir, AAG (On Video Conference from his Office in Srinagar)

## **CORAM:**

Hon'ble Mr Justice Ali Mohammad Magrey, Judge (On Video Conference from Srinagar Wing)

ORDER 28.05.2020

Notice.

Notice waived by Mr. B.A. Dar, learned Sr. AAG appearing vice Mr. Shah Aamir, learned AAG. He seeks and is granted a weeks' time to file response.

List on 04th June, 2020.

Registry to send copy of this order to the learned appearing counsel for the parties through *e-mail*.

(Ali Mohammad Magrey) Judge

SRINAGAR May 28<sup>th</sup>, 2020

"Showkat"